

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:527
ANSWERED ON:23.11.2009
RELAXATION OF NREGA GUIDELINES
Vardhan Shri Harsh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to relax the 60:40 criteria presently applicable for labour and material cost under National Rural Employment Guarantee Act (NREGA) guidelines, where labour component has been completed but not material component; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a): As per provisions contained in para 9 of Schedule I of NREG Act, the cost of material component of a project including the wages of skilled and semi-skilled worker taken under the Scheme shall not exceed 40% of the total project cost. There is no proposal under consideration to relax the provisions contained in the above para of the Act.

(b): Does not arise.